

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 417**  
**IB/361/ND/2020**

**IN THE MATTER OF:**

Volkswagen Finance Pvt. Ltd.	...	Applicant
Versus		
EVO Green Trading Pvt. Ltd.	...	Respondent

**Under Section 7 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 24.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP : Mr. J. Kiran, Adv. for Mr. Kamal Aggarwal, RP  
For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to  
**20.05.2024.**

Sd/-

**Court Officer**